

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00837/2017

Jabalpur, this Tuesday, the 02nd day of January, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Atar Singh, S/o Late P.S.Raghuvanshi,
Aged about 61 years,
R/o Village Bamari Kala,
Post Mukulwada, Tehsil Pipriya,
District Hoshangabad (M.P.),
Ph.-8827116887

-Applicant

(By Advocate – **Smt. Sonali Shrivastava**)

V e r s u s

1. Union of India, through General Manager,
West Central Railway, Indira Market,
Jabalpur, (M.P.) 482001

2. Divisional Railway Manager,
West Central Railway, Jabalpur (M.P.)-482001 - **Respondents**

(By Advocate – **Shri A.S.Raizada**)

O R D E R (Oral)

By Navin Tandon, AM:-

Learned counsel for the applicant submits that the applicant has made an application for review of the order passed by the Hon'ble High Court, which is pending before the Hon'ble High Court.

2. Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file fresh O.A. if advised so.

3. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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